

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER No. 2**

Dated Guwahati, the 6<sup>th</sup> January, 2016

In supersession of Order No. 18 dated 8<sup>th</sup> May, 2015, Hon'ble the Chief Justice (Acting) has been pleased to re-constitute a Special Bench consisting of Hon'ble Mr. Justice Ujjal Bhuyan and Hon'ble Mrs. Justice R.K. Phukan to hear the Writ Appeals pertaining to Foreigners' Tribunal matters.

By Order,

Sd/- R. Medhi,

**JT. REGISTRAR (JUDL.)**

**Memo No.HC.III-35/2013/ 41-56 /G dated: 6<sup>th</sup> January, 2016**  
**Copy for information to:-**

1. The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
5. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
8. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this order in the website of the Gauhati High Court.*
12. The P.S. to Hon'ble Mr./Dr.(Mrs.) / Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Admn. Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
14. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
15. C. A. to the Registrar General, Gauhati High Court, Guwahati.
16. The Notice Board, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (JUDL.)**

*at 6/1/16*